



Government of India

Ministry of Home Affairs

**“Law, Innovations and Technological
Transformation”
- Constitution Day**

26th November 2023

Efficient Criminal Justice Delivery System

High Conviction Rate

Creating Safe Environment for all

Tech Initiatives

Transformation through Laws

Enhancing Forensic Capacity

Focused Initiatives for Safety

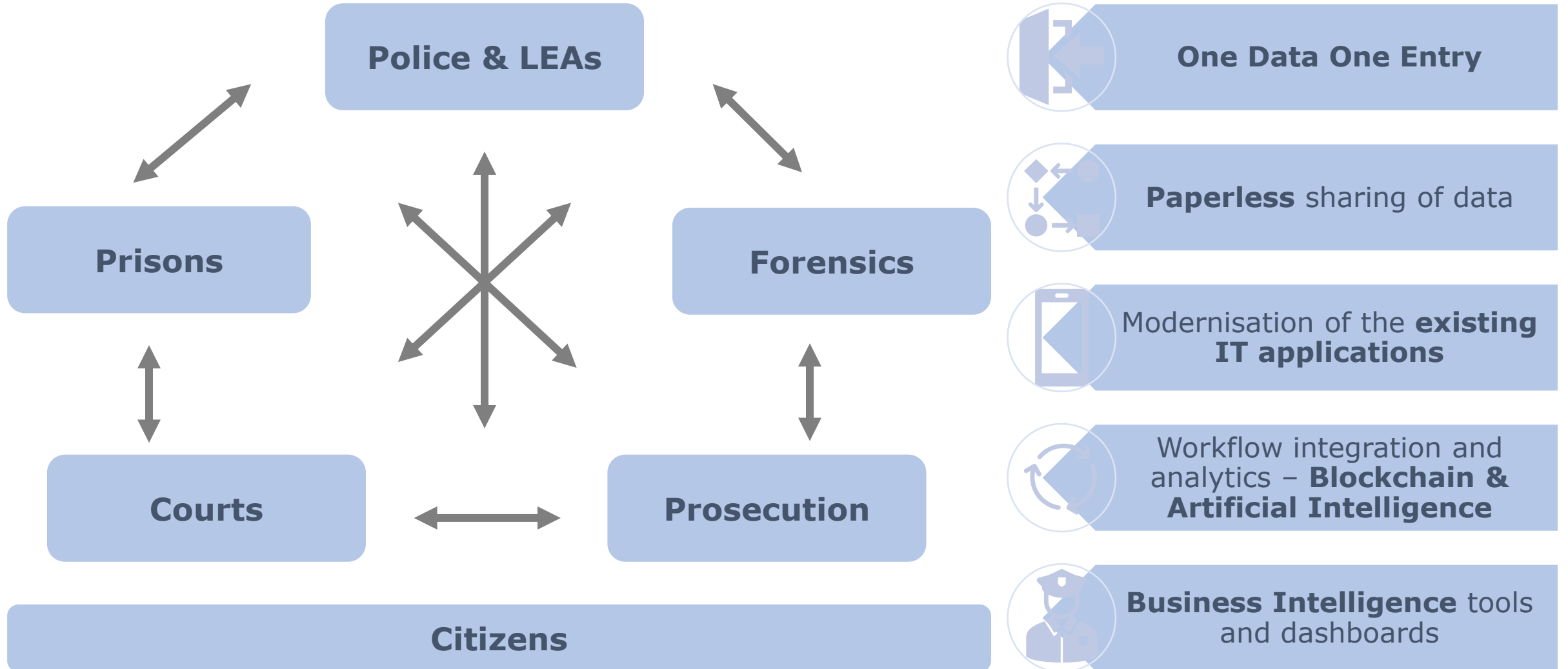
- Inter-Operable Criminal Justice System (ICJS)

- Criminal Procedure (Identification) Act 2022
- Model Prison Act 2023
- Criminal Laws Bill

- Strengthening of Forensic Ecosystem - CFSL and SFSL Modernization
- NFSU expansion for world class forensic professionals

- Emergency Response Support System (ERSS)
- Safe City
- Anti Human Trafficking Units (AHTUs) & Women Help Desk (WHDs)

Tech Initiatives – ICJS





1. Police and LEAs

Targeted Outcomes

- Tech-enabled efficient and timely investigations and criminal identification
- On-field operations support
- Preventive and Predictive Policing – SMART Policing

Key Interventions

Facilitate Investigation & Criminal Identification

CCTNS

ITSSO

MedLEaPR

NAFIS

ICJS Search

IVFRT

Arms License Informatics System

Criminal Network Analysis and Analytical Tools

Other Police Services

National Crime Record Check (NCRC)

Services to Citizens



SMART Policing through ICJS

- ICJS National Database provides Elastic or Parameterised search & query across pillars of Criminal Justice System
- Analytical tools like **Investigation Tracking System for Sexual Offences (ITSSO)** and **Criminal Network Analysis** available to LEAs for efficient investigation and pro-active monitoring
- Integration with other FIR entering agencies like **CBI, NIA, NCB, and RPF** and national database like **Immigration Visa and Foreigners Registration Tracking System (IVFRT), TrackChild-KhoyaPaya (MoWCD), Vahan & Sarathi (MoRTH), etc.** for sharing of data, removing double entry
- **Citizen centric services** - provides an easy & transparent process to complain & track progress, enabling citizens to raise request online 24x7. Some of the services include **Vehicle NOC, Missing Persons, Online filing of complaints, Print FIR copies, download police forms etc.**

National Automated Fingerprint Identification System (NAFIS)



- **National searchable repository** of criminal fingerprints to capture and perform chance print searches
- Deployed across Police Districts, Central Law Enforcement Agencies, Fingerprint Bureaux and Commissionerates
- More than **4,000** old and complex cases solved since launch
- Awarded the prestigious **National Award for e-Governance 2023 (Gold)** for Government Process Re-engineering for Digital Transformation by DARPG on 25th Aug 2023
- In **Aug '23 a Five-year-old child molestation and murder case** reported in Kerala was solved using NAFIS. The accused had a POCSO case registered under him by Delhi Police.



2. Prisons

- **Criminal Procedure (Identification) Act, 2022** notified on 18th April 2022, with an objective to use technology to aid investigation and enhance the conviction rate
- **Model Prison Act 2023** prepared and shared with the States- when enacted by the States, it will replace the century old Prisons Act 1894 and Prisoners Act 1900
- **e-Prisons-** online application for prison and prisoner data management, facilitates visit requests (**e-Mulaqat**) and grievance redressal
- **Auto Alert to DLSA - SLSA** when a UT prisoner has completed half of max term; also if bail granted but prisoner not released in 7 days (Sonadhar vs State of Chhattisgarh)
- **Support for poor prisoners** – Govt of India to provide funds for release of poor prisoners who have completed sentence or have secured bail but still in prison
- **Aadhaar based verification (voluntary)** of prisoners and linking them with prisoner ID
- Focus on **modernizing prisons**, facilitating reform and rehabilitation of inmates; exclusive **High-Security Prisons** for high-risk prisoners and hardened criminals



3. Forensics

- **e-Forensics** – online case registration and tracking system to assist the forensic examiners in delivering expeditious, accurate, and reliable forensic reports to the police and other stakeholders
- **Blockchain technology** implemented to ensure immutability of forensics data (pilot in Delhi SFSL); maintains the chain of custody
- Funds provided for **strengthening capacities** for DNA analysis and cyber-crime in State Forensic Science laboratories in the country; **specialized units** with state-of-the-art facilities established in CFSLs
- A **centralized repository of forensic indices** with robust automation, analytical, and evidence management system is underway
- **National Forensic Science University (NFSU)**, functional since 2020, trains and develops world class forensics professionals; 2 main campuses and 5 off-campus functional across the country, >5000 students and >85 courses and training programs



4. Prosecution

- **e-Prosecution** aids the public prosecutors in digitally performing their function as a representative of the State before the Court
- Provide **legal advice / opinion** to police for FIR, Chargesheet, Case Appeals etc.
- **Adjournment Alerts** to prevent delay in pursuing cases (if PP seeks 2 or more adjournments)
- **Advanced Legal Research Database** to be procured to facilitate prosecutors in research, extracting references, citations and building of arguments
- Obtaining search/arrest **warrants**, Police/Judicial **Remand**, appeal/revision/writ/references,
- **Mobile App** for Public Prosecutors to record case details, facilitation of **remote access** and **virtual court** proceedings



Emergency Response Support System (ERSS)

- **Integration** with Police, Ambulance, Fire, Railways, Disaster Management, Child 7 Women Helpline service
- **Improving response of Law Enforcement Agencies to crisis** -12.42% **decrease in response time** from FY22 to FY23. The current **average response time** across the country is about 19.19 minutes
- Increase in **actionable calls** landing at ERC - 33.97% increase from FY22 to FY23
- Increase in **approachability** of reporting Crime against women / children / distressed person - 121.89% increase in calls received from Women from FY22 to FY23
- 4.67% increase in ERSS/Dial 112 **Application downloads** in Mobile Phones from FY22 to FY23
- **Full stack enterprise solution** and **Location Based Service (LBS) & GPS** based tracker for distress caller
- MDTs installed in Police, Fire and Ambulance enabling tracking of Emergency Response Vehicles to provide **better assistance**

- Pilot initiatives to provide a safe environment for all, especially the vulnerable, by **strengthening civic amenities** in public places, facilitating easy access to law enforcement agencies, community engagement
- Projects in **8 selected cities**, Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, and Mumbai
- Has helped in developing modern and innovative interventions:
 - **Enhanced use of IT** in surveillance in hotspots, QR code based tracking system, GIS-based crime mapping, use of drones, installation of CCTV cameras, mobile CCC, smart lighting systems, etc.
 - **Involving community** Rani Channamma initiative for self-defence training, gender sensitization and capacity building
 - Tackling vulnerability through **infrastructure establishment** like pink toilets, counseling centers, etc.
 - **'Safety Island'** devices at high footfall public areas to help people in distress
 - **Pelican traffic signals** with advanced technology on main squares of schools, colleges, and hospitals

Anti Human Trafficking Units (AHTU) & Women Help Desks (WHD)



- Dedicated setup at State, district and police station levels for an integrated and comprehensive approach to provide safety and security to vulnerable groups, including women and children
- **Nodal Officers and dedicated teams** stationed at State HQ for tackling human trafficking, conducting rescue operations and curbing crime
- **788 AHTUs** functional at district level - to rescue, rehabilitate, upskill and burst the criminal gangs of traffickers
- **WHDs** focus on making the Police Stations more **women-friendly and approachable**
- **13,557 WHDs** operational at Police Station level, headed by Women Police Officer to facilitate legal aid, counselling, shelter, rehabilitation, training, etc.



LAW, INNOVATION AND
TECHNOLOGICAL
TRANSFORMATION



Indian
Cyber
Crime
Coordination
Centre

01



NCTAU
NATIONAL
CYBERCRIME
THREAT
ANALYTICS UNIT

02



NCRP
NATIONAL
CYBERCRIME
REPORTING
PORTAL

03



NCEMU
NATIONAL
CYBERCRIME
ECOSYSTEM
MANAGEMENT

04



NCTC
NATIONAL
CYBERCRIME
TRAINING
CENTRE

05



NCFL
NATIONAL
CYBERCRIME
FORENSIC
LABORATORY

06



NCR&IC
NATIONAL
CYBERCRIME
RESEARCH AND
INNOVATION
CENTRE

07



JCCT
JOINT
CYBERCRIME
COORDINATION
TEAM

National Cybercrime Reporting Portal

← → ↻ <https://cybercrime.gov.in> ☆

भारत सरकार गृह मंत्रालय
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

Language

भारत सरकार गृह मंत्रालय
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

Indian Cyber Crime Coordination Centre

राष्ट्रीय साइबर अपराध रिपोर्टिंग पोर्टल
National Cyber Crime Reporting Portal

75 आज़ादी का अमृत महोत्सव
G20 भारत 2023 INDIA

REPORT WOMEN/CHILDREN RELATED CRIME + REPORT CYBER CRIME + TRACK YOUR COMPLAINT CYBER VOLUNTEERS + RESOURCES + CONTACT US HELPLINE

गृह मंत्रालय
MINISTRY OF HOME AFFAIRS

गृह मंत्रालय
MINISTRY OF HOME AFFAIRS

Indian Cyber Crime Coordination Centre

75
Azadi Ka
Amrit Mahotsav

250+ Nodal Officer Contacts & Email

Daily Digest - Cyber crime

Complaint Tagging - Analytics

Suspect Repository - Phone, URL

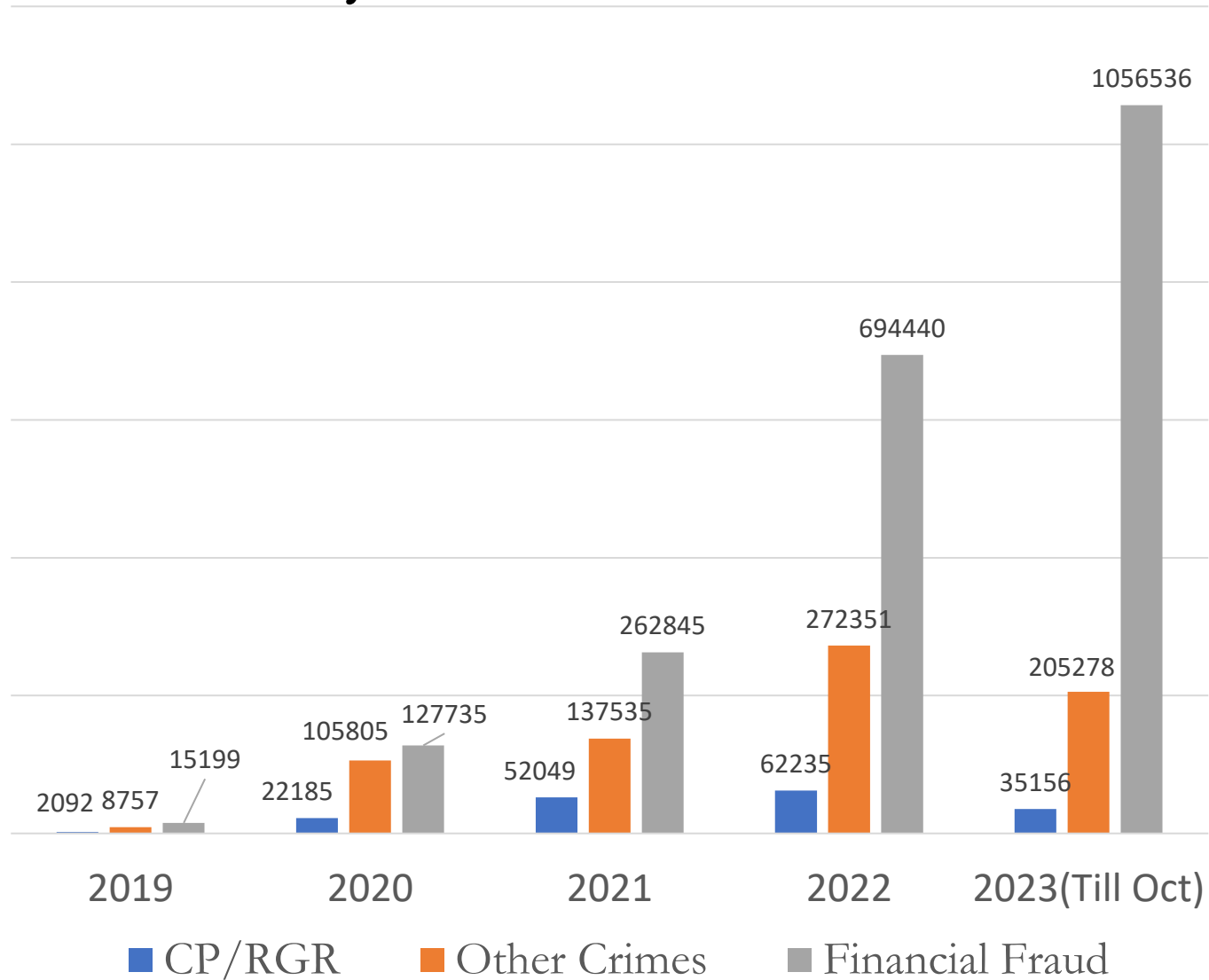
NCMEC - Tipline

Transaction Trail (CFCFRMS)

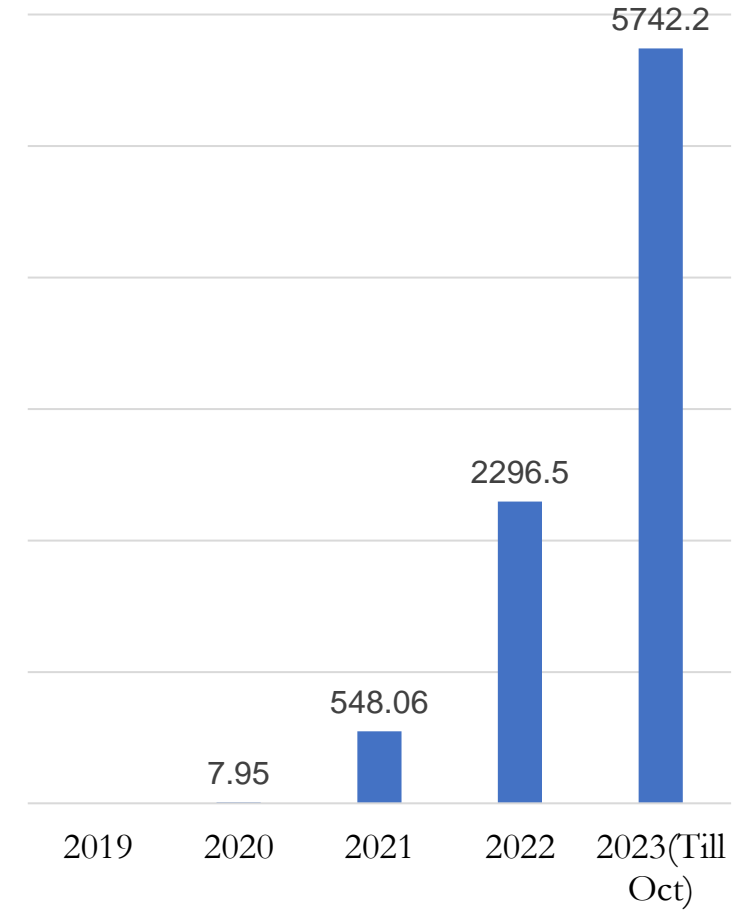
Advisories & Research Reports

Court Judgements

Trends in Cybercrime



Amount Lost (In Crores)



Vectors Used For Cyber Enabled Crimes

Telecom

- SIM cards
- Devices
- SMS Headers
- PoS Agents

Banking & Finance

- Mule Accounts
- Payment Aggregators/Gateways
- NBFCs
- ATMs, Micro ATMs, PoS
- Banking Correspondents, AePS Terminals

IT Intermediaries

- Apps
- Websites
- URLs
- Social Media

Dashboard For Mobile Blocking

Total Mobile No. Requested

 282191

Total Mobile No. Blocked


 270568

Total Mobile No. Pending(TSP+ MNP+LEA)

 8863

Total Mobile No. Reconnected


 1589

 Total IMEI No. Requested
for Blocking :


59833

 Total IMEI Numbers Blocked:

42308

 Total IMEI Numbers Unblocked:

0

 Grievance Raised:

0

Replied as Continue Disconnection:

0

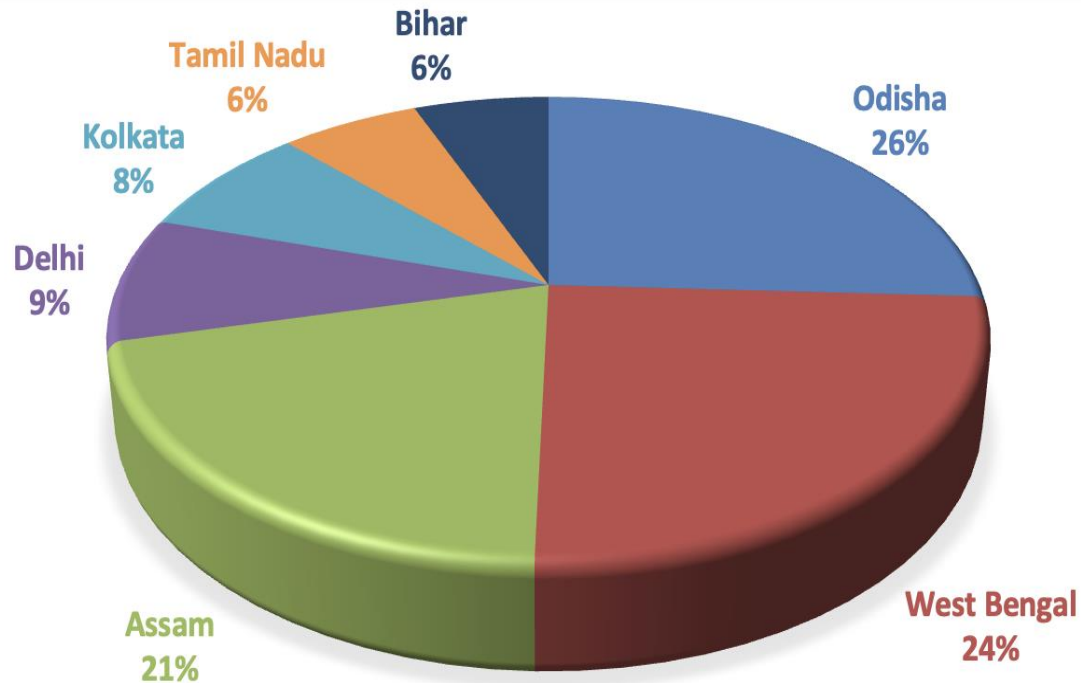
Replied as Unblocked:

0

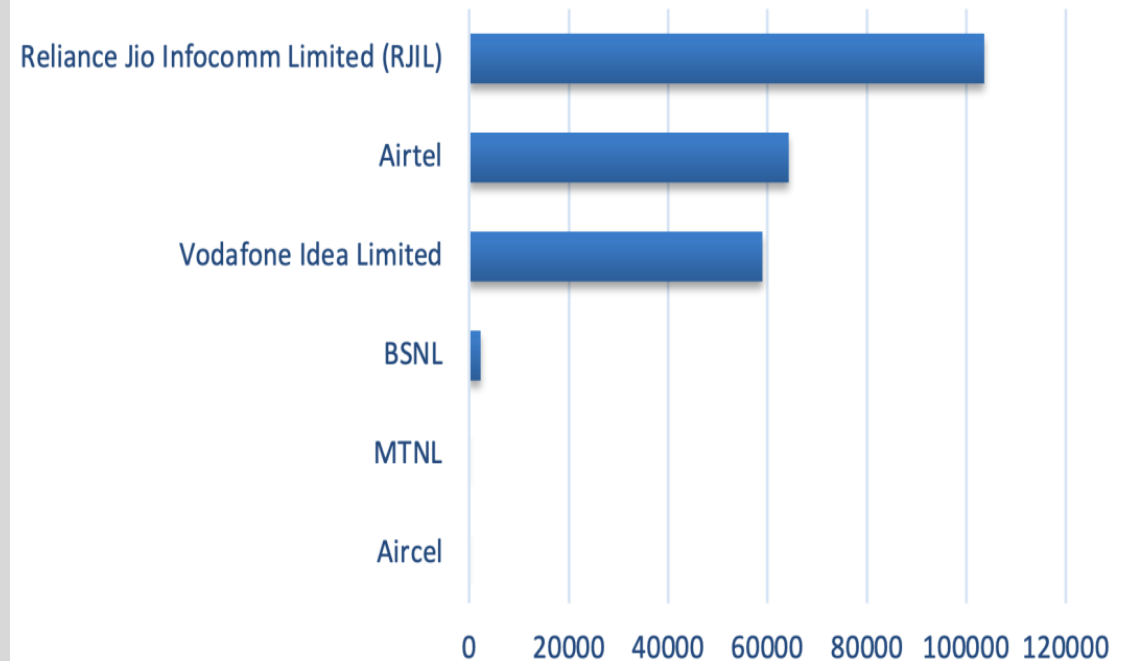
 Pending / Failed :

17525

SIM Blocking Portal & Data Analysis



Telecom Service Providers



Tackling fake SIMS

Initiative by DoT, Government of India

Financial frauds, cyber crimes, extortion, dacoity, kidnapping, hoax, threat calls, sextortion - **Abuses**

ASTR (अस्त्र) Pan India Analysis

No. of mobile connections analyzed	114 Cr
Suspected connections detected	66.44 lakh
Disconnected after re-verification	55.06 lakh
PoS (SIM Agents) blacklisted	70,144
Total FIRs registered	360
No. of PoS against whom FIR lodged	1866



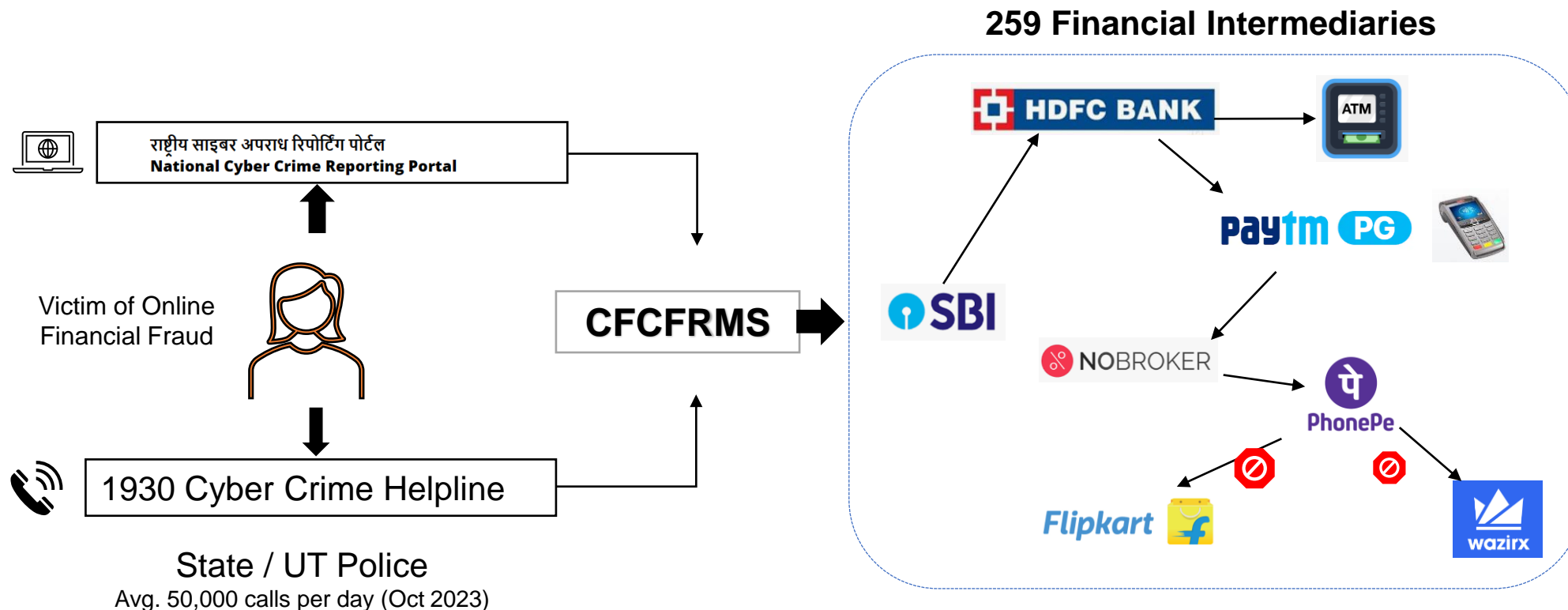
ASTR Analysis

100 SIMs, 76 Names Male and Female

ASTR detects Fraud - One Person



Citizen Financial Cybercrime Reporting and Management System



- | | | | | | | | |
|---------------------------------------------|-----------------|---------------------|------------------|----------------------|---------|----------------------|---------------------|
| Banks
(Government, Private, Cooperative) | Payment Gateway | Payment Aggregators | Crypto Exchanges | E-Commerce Companies | Wallets | Merchants & Fintechs | Insurance Providers |
|---------------------------------------------|-----------------|---------------------|------------------|----------------------|---------|----------------------|---------------------|

CFCFRMS – Outcome

- Rs 920 Crore defrauded money put on hold so far ~ 10 % of money lost
- Benefited 3.5 lakh victims
- Repository of Sharable Financial Intelligence with multiple users
- Repository of Identifiers related to fraudsters
 - Mule Accounts
 - Bank Branches hosting mule accounts
 - ATM /Micro ATM/AePS withdrawal hotspots
 - Social Media Identifiers
 - Mobile Numbers, IMEIs, SMS Headers
- API Integration with NPCI ; Sending Notices u/s 91 Cr PC

COMPLAINT BY CITIZENS RECEIVED ON CFCFRMS

Debited Transaction Details

S No.	Account No./ Wallet ID	Transaction ID	Card Details	Transaction Amount	Reference No.	Transaction Date	Complaint Date	Bank/ (Wallet /PG/PA) / Merchant / Insurance
1	:-1006204149	cbinh23320663027		41000		16/11/2023 AM/PM: AM	17/11/2023 15:02:PM	🏦 Central Bank of India
2	:-1006204149	cbinh23320647420		41000		16/11/2023 AM/PM: AM	17/11/2023 15:02:PM	🏦 Central Bank of India

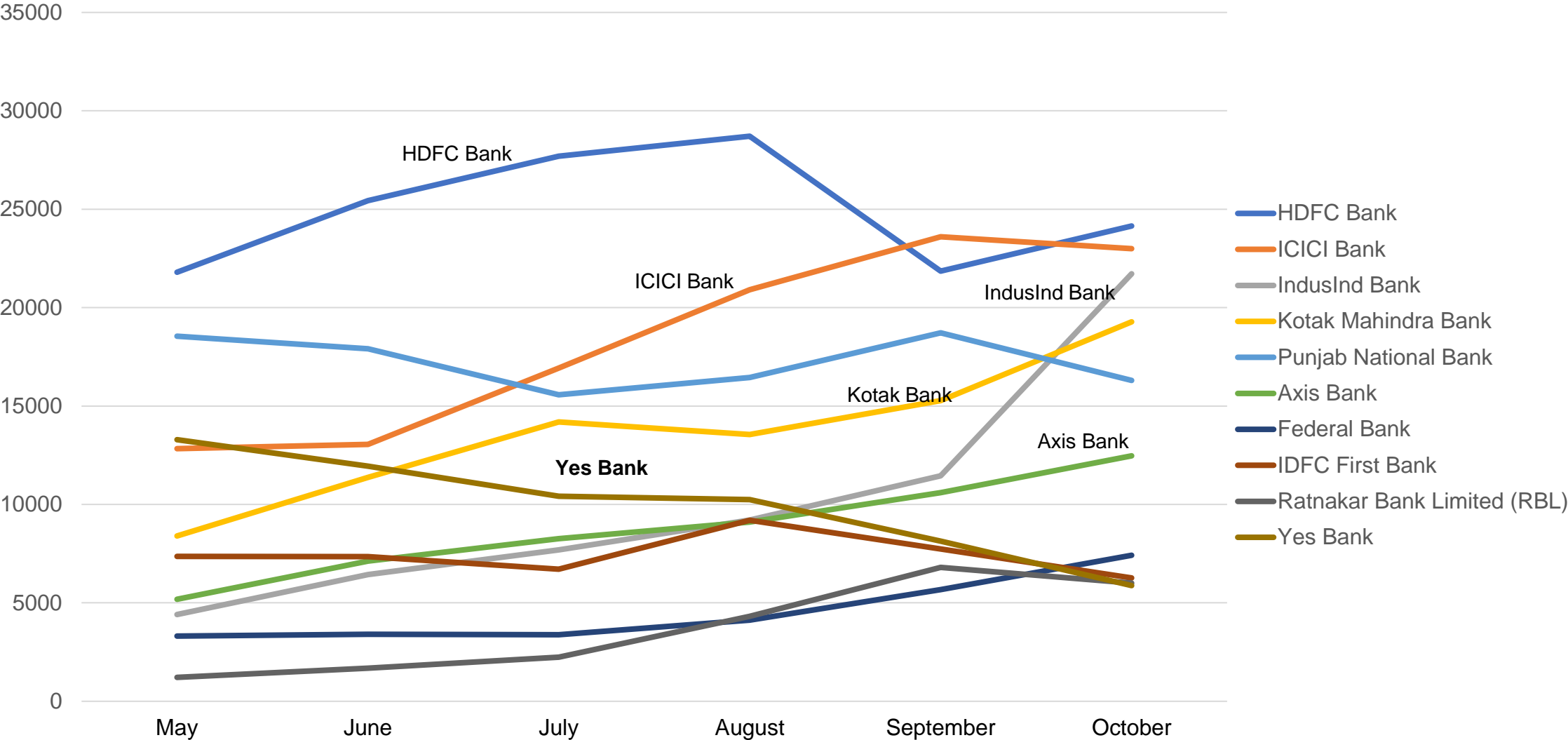
MULE ACCOUNTS

Action Taken by Bank

S No.	TransactionId / UTR Number	Account No./ (Wallet /PG/PA) Id	Status by Bank / (Wallet /PG/PA) / Merchant / Insurance	Bank / (Wallet /PG/PA) / Merchant / Insurance	Account No	Transaction Id / UTR Number	Amount	Remarks	Date of Action	Action Taken By
1	cbinh23320662576 cbinh23320647420 cbinh23320663027 Layer : 1	:-1006204149 :-1006204149 :-1006204149	Money Transfer to	Punjab National Bank (including Oriental Bank of Commerce and United Bank of India)	0825101700014524 Reported 3 times	CBINH23320647420	Transaction Amount:-41000 Disputed Amount: 41000		17/11/2023 15:10:PM	🏦 Central Bank of India 👤 VIVEK MORGAONKAR ✉ vmorgaonkar77@gmail.com ☎ 9185917545 🏠 MANAGER
4	CBINH23320663027 CBINH23320662516 CBINH23320647420 Layer : 2	0825101700014524 0825101700014524 0825101700014524	Money Transfer to	Canara Bank (including Syndicate Bank)	110143741364 Reported 4 times	332015513134	Transaction Amount:-40000 Disputed Amount: 40000	IMPS-OUT/332015513134/CNRB0000033/110143741364	17/11/2023 16:26:PM	🏦 Punjab National Bank (including Oriental Bank of Commerce and United Bank of India) 👤 Rashmi Raghav ✉ cybercrimecell@pnb.co.in ☎ 9953795523 🏠 Manager
8	332015513134 Layer : 3	110143741364	Withdrawal through ATM Place of ATM :- VILLAGEJAMALGARHJAMALGARHHRIN ATM ID :-MCRM5600	Canara Bank (including Syndicate Bank)			Transaction Amount:-49500	CASH-MCRM5600-VILLAG EJAMALGARHJAMALGAR HHRIN-16/11/23	17/11/2023 16:53:PM	🏦 Canara Bank (including Syndicate Bank) 👤 Cyber Police Coordinating Cell ✉ blrccp@canarabank.com ☎ 8147169430

WITHDRAWAL FROM ATM AT JAMALGARH, MEWAT

Mule Accounts (First Layer) - 2023



ATM Withdrawal Hotspots - Observations

- Cash Withdrawal from Overseas ATMs using Indian Debit Cards of rented Accounts (Dubai, Hong Kong, Bangkok, Russia)
- White Label ATMs – Private ATM being mis-used in Hotspots Area.



S No.	ATM Location	Total Number of Transactions
1	Delhi	34,156
2	Alwar	28,629
3	Kolkata	28,124
4	Patna	25,230
5	Bharatpur	19,160
6	Mathura	11,403
7	Kaman	10,496
8	Jaipur	9702
9	Deoghar	9583
10	Nalanda	9486
11	Dhanbad	9000
12	Gurgaon	8659
13	Punahana	8447
14	Dumka	7634
15	Agra	5103
16	Faridabad	4694
17	Dubai	4599
18	Bardhaman	8611
19	Howrah	3267

Banks and branches with highest mule bank accounts

Bank	IFSC Code	No of Accounts	Branch	State
EQUITAS BANK	ESFB0016028	471	ALWAR	RAJASTHAN
BANK OF BARODA	BARB0KAMANX	303	BHARATPUR	RAJASTHAN
IDFC FIRST BANK	IDFB0021291	299	AGRA BRANCH	UTTAR PRADESH
SBI	SBIN0006324	221	GOPALGARH	RAJASTHAN
YES BANK	YESB0000618	188	GREATER MUMBAI	MAHARASHTRA
RATNAKAR BANK LIMITED (RBL)	RATN0000088	181	MUMBAI	MAHARASHTRA
KOTAK MAHINDRA BANK	KKBK0005911	151	PIPRODA KHURD	MADHYA PRADESH
PNB	PUNB0079200	117	JUREHRA (DISTT-BHARATPUR)	RAJASTHAN
HDFC BANK	HDFC0009272	108	PUNAHANA, NUH	HARYANA
INDIAN BANK	IDIB000S263	96	SUBHASH NAGAR	RAJASTHAN
BANK OF INDIA	BKID0004499	70	DHANBAD	JHARKHAND
UNION BANK OF INDIA	UBIN0536326	65	KIDDERPORE BRANCH, KOLKATA	WEST BENGAL
IDBI	IBKL0001296	37	PUNAHANA, NUH	HARYANA
AXIS BANK	UTIB0001558	35	KISHANGARH BAS	RAJASTHAN
BANDHAN BANK	BDBL0001221	33	JAMTARA	JHARKHAND
CANARA BANK	CNRB0002053	31	PUNHANA, NUH	HARYANA

IT Intermediaries

Partnership with Big Techs to combat cyber enabled crimes

Google

- Illegal loan Apps
- Android Malware Samples
- Digital Advertisers
- Fraud Patterns
- Customer care numbers

Meta

- Sextortion Profiles
- Loan App Pages
- Digital Advertisement

WhatsApp

- Sharing of Scam Centre numbers (1500+ in Sept – Oct)

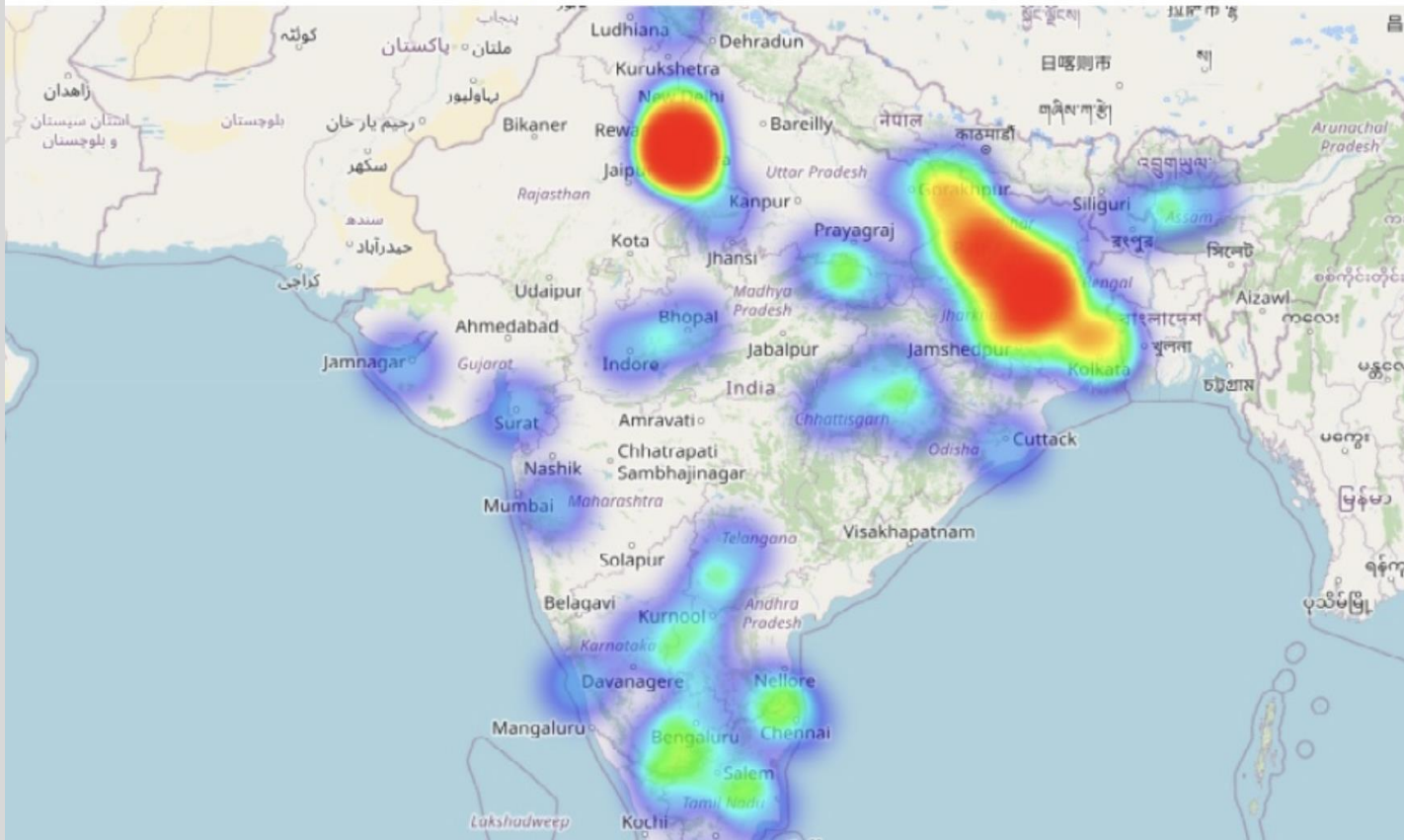
Intermediary wise complaints reported on NCRP

Platform	August	September
WhatsApp	12479	13827
Telegram	7083	7598
Instagram	6781	6920
Facebook	5113	5441
YouTube	1939	2033

Realtime Hotspot tracking

Actions Input Data Send SMS Read SMS Plotting

Prathibimbh Suspect Locations Heat Map

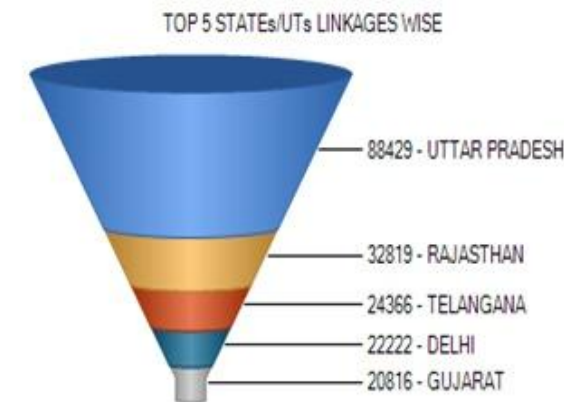
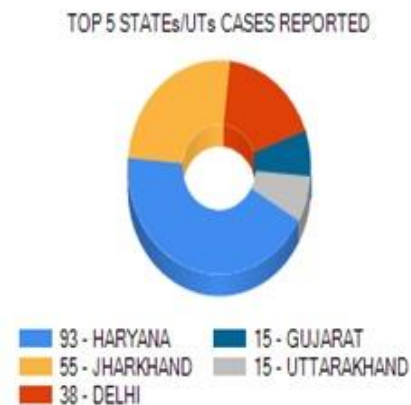
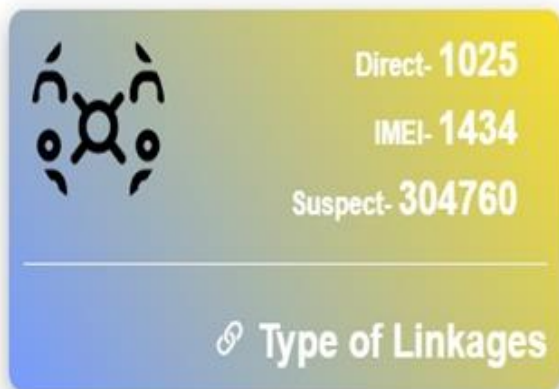


Automated hotspot mapping

- SIM numbers
- AePS Terminals
- ATMs based on suspect phone number location
-

Leveraging Data Analytics : Joint MIS

- Interstate Crime Linkages
- Interstate Investigation Assistance Request
- Online CCTV Footage Request
- Data Repository



JMIS (Joint Management Information System)

INTERSTATE LINKAGES ANALYSIS OF ARRESTED CYBERCRIMINALS IN ONE CASE REPORTED BY OUTER NORTH DELHI

Analysis Report for Case No- 52/2022, CYBER POLICE STATION OUTER NORTH, OUTER NORTH, DELHI

Source and Linked (Unique Data)
Accused Name : Aman Kumar
SOURCE IMEIs : 331
SOURCE PHONE Nos : 608
LINKED IMEIs : 651
LINKED PHONE Nos : 1664
DIRECT LINK : 230 Total Fraudulent Amount reported : ₹ 12687007.7
IMEI LINK : 104 Total Fraudulent Amount reported : ₹ 3284661.5
SUSPECT LINK : 8933 Total Fraudulent Amount reported : ₹ 334907668.57
Total LINK (DIRECT+IMEI+SUSPECT) : 9267 Total Fraudulent Amount reported : ₹ 350879337.77
Date of Analysis Report : 26-04-2023

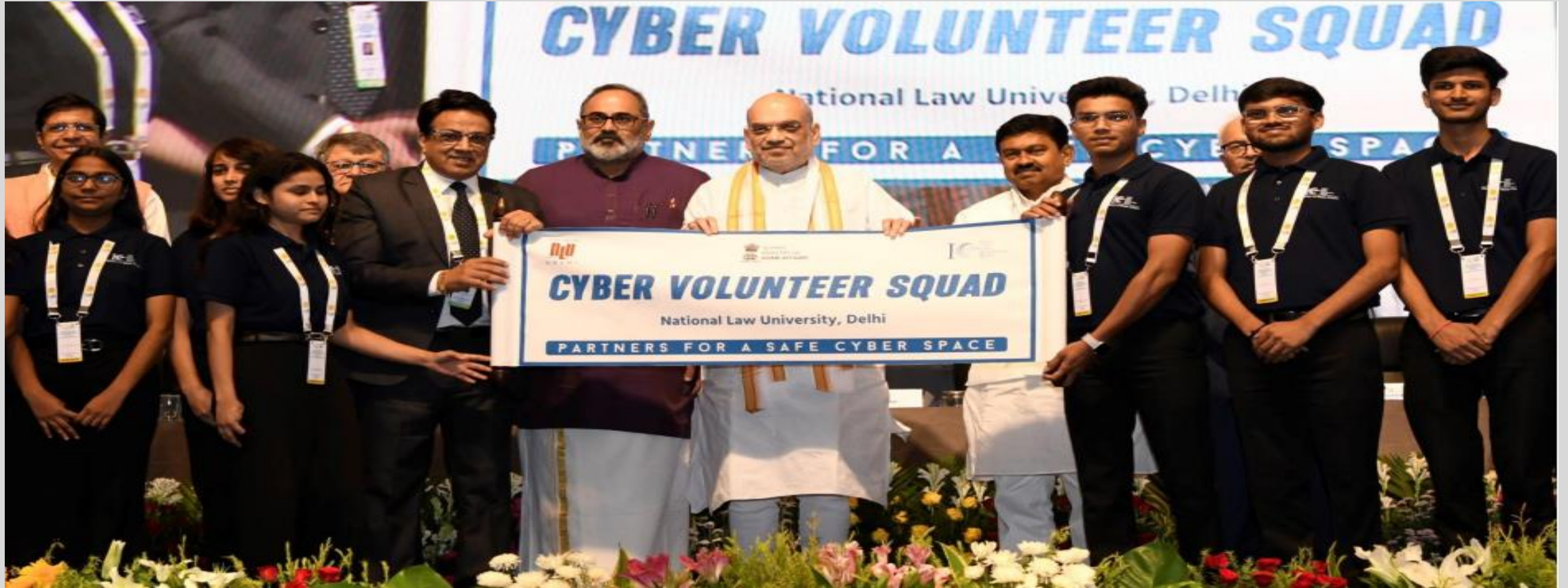
Total NCRP Complaints : 721

Total CFCFRMS Complaints : 8516

Total CYBERSAFE : 30

States/UTs	NCRP	CFCFRMS	CYBERSAFE	NCRP FIR	Total Linkage (NCRP + CFCFRMS + CYBERSAFE)
UTTAR PRADESH	116	2302	9	71	2427
RAJASTHAN	38	1027	0	2	1065
TELANGANA	40	641	15	169	696
GUJARAT	26	659	0	13	685
MAHARASHTRA	95	514	0	10	609
DELHI	70	501	0	25	571
KARNATAKA	43	325	0	12	368
TAMIL NADU	46	309	0	20	355
BIHAR	45	305	1	8	351
WEST BENGAL	37	282	2	2	321
HARYANA	30	265	0	11	295
MADHYA PRADESH	29	176	0	0	205
CHHATTISGARH	5	178	1	3	184
ANDHRA PRADESH	20	148	1	8	169
JHARKHAND	10	139	0	1	149
KERALA	9	123	0	1	132
UTTARAKHAND	11	119	0	5	130
ODISHA	18	107	0	1	125
PUNJAB	13	110	0	0	123
ASSAM	9	98	0	6	107
CHANDIGARH	2	48	1	0	51
TRIPURA	1	28	0	0	29
JAMMU & KASHMIR	6	13	0	0	19
HIMACHAL PRADESH	0	18	0	0	18
DADRA & NAGAR HAVELI AND DAMAN & DIU	0	16	0	6	16
MEGHALAYA	1	15	0	2	16
GOA	0	16	0	0	16
PUDUCHERRY	0	12	0	1	12
ANDAMAN & NICOBAR	0	9	0	1	9
NAGALAND	1	4	0	0	5
ARUNACHAL PRADESH	0	3	0	0	3
MIZORAM	0	2	0	0	2
LADAKH	0	2	0	0	2
SIKKIM	0	1	0	0	1
MANIPUR	0	1	0	0	1
Total	721	8516	30	378	9267

Crowd Sourcing Crime Prevention



“We should aim for creating a Cyber Success World, not a Cyber Failure World”

Shri Amit Shah
31
Hon' Minister for Home and Cooperation



Thank You